

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO. 5705
TO BE ANSWERED ON 7th APRIL, 2017**

AIIMS STATUS TO MEDICAL COLLEGES

**5705. DR. RATNA DE (NAG):
SHRI HARI OM PANDAY:**

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the Government has any proposal to provide AIIMS status to some medical colleges in the near future;
- (b) if so, the details thereof, State/UT-wise and college-wise; and
- (c) if not, the reasons therefor?

**ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND
FAMILY WELFARE
(SHRI FAGGAN SINGH KULASTE)**

(a) to (c): AIIMS are set up as Institutes of National Importance (INI) under the AIIMS Act. There is no provision in the AIIMS Act to convert any Medical College into AIIMS.